## Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	IA 1120/2019 in DFR No. 2143/2019 (IA 1120/2019 - For condonation of delay in filing the Appeal)	Parampujya Solar Energy Pvt. Ltd. VS Central Electricity Regulatory Commission	<b>2143/2019</b> Dated 04/06/2019	23/07/2019		29/07/2019 Court - 1
2	IA 1139/2019 in DFR No. 2152/2019 (IA 1139/2019 - For condonation of delay in filing the Appeal)	Maithon Power Limited VS Central Electricity Regulatory Commission	<b>2152/2019</b> Dated 10/06/2019	23/07/2019		29/07/2019 Court - 1
3	Appeal No. 256/2019	Parampujya Solar Energy Private Limited VS Central Electricity Regulatory Commission	<b>2156/2019</b> Dated 10/06/2019	23/07/2019		29/07/2019 Court - 1
4	Appeal No. 255/2019 & IA 1180/2019 & IA 1179/2019 (IA 1180/2019 - For taking illegible papers on record & IA 1179/2019 - For exemption from filling certified copy of impugned order)	Lanco Anpara Power Limited VS Central Electricity Regulatory Commission	<b>2163/2019</b> Dated 01/07/2019	23/07/2019		29/07/2019 Court - 1
5	Appeal No. 257/2019 & IA 1364/2019 (IA 1364/2019 - For exemption from filling certified copy of impugned order)	Aurangabad Industrial Township Limited VS Maharashtra Electricity Regulatory Commission	2167/2019 Dated 01/07/2019	23/07/2019		29/07/2019 Court - 1